

GOVERNMENT OF INDIA
(MINISTRY OF TRIBAL AFFAIRS)
LOK SABHA
UNSTARRED QUESTION NO. 2339
TO BE ANSWERED ON 01.08.2016

MISAPPROPRIATION OF FUNDS BY NGOS/VOS

2339. SHRI SUNIL KUMAR MONDAL:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of financial assistance provided by the Government to the NGOs/ VOs working for the welfare of tribals in the country during each of the last three years and the current year, State/UT-wise;
- (b) whether instances of misappropriation of funds by NGOs/VOs have been reported/come to the notice of the Government during the said period, if so, the details thereof, State/UT-wise;
- (c) the action taken by the Government against these NGOs/VOs; and
- (d) the steps taken/being taken by the Government to ensure proper utilization of funds by these NGOs/VOs?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS
(SHRI JASWANTSINH SUMANBHAI BHABHOR)

- (a): The details of financial assistance provided by the Ministry of Tribal Affairs to NGOs/VOs/State Governments working for the welfare of tribals in the country during the last three years and the current financial year under the schemes being implemented by the Ministry are given at annexure.
- (b): No such instance of misappropriation of funds by NGOs has come to the notice of the Ministry during the said period.
- (c): Does not arise in view of (b) above.
- (d) To ensure proper utilization of funds by the NGOs/VOs/State Governments, the projects/schemes, are monitored through:
 - i. Mandatory annual inspection by District Authorities.
 - ii. Scrutiny of proposals by multidisciplinary State Level Committee every Year.
 - iii. Mandatory submission of Audited statements of accounts as well as Utilization Certificate pertaining to the releases.
 - iv. Concurrent monitoring through an independent external agency.

In addition to the above, the accounts of grantee institutions are open for inspection by representatives/officers from the office of Comptroller and Auditor General of India, or concerned State Govt. at any time.

Annexure

Annexure referred in reply to part (a) of Lok Sabha unstarred Question No. 2339 for 01.08.2016 raised by Shri Sunil Kumar Mondal regarding “**Misappropriation of Funds by NGOs/VOs**”.

Details of funds released under the Scheme of Grant-in-aid to Voluntary organizations working for the Welfare of STs					
(Amount in Rs)					
S.N	Name of the State	2013-14	2014-15	2015-16	2016-17(as on 27.07.2016)
1	Andhra Pradesh	30710906	3443334	25263164	3223952
2	Arunachal Pradesh	67132628	44975364	9569894	2336469
3	Assam	9926416	8755425	5785170	2676956
4	Chhattisgarh	9523902	4943900	1620270	1616670
5	Gujarat	8378890	21372227	4338188	1178550
6	Himachal Pradesh	15307965	17074044	0	17016138
7	Jharkhand	30729304	65726048	20519422	0
8	Jammu & Kashmir	1849380	4035911	0	0
9	Karnataka	16674897	24888744	22725348	5466953
10	Kerala	7023003	9907370	9625460	0
11	Madhya Pradesh	6480318	10189512	6654020	0
12	Maharashtra	6282095	19697375	3377213	4405770
13	Manipur	21381413	21091546	6346350	6860790
14	Meghalaya	85791751	67215218	27479208	0
15	Mizoram	4026663	4039560	0	0
16	Nagaland	1050361	3215437	0	0
17	Odisha	22221746	30398337	19079568	6940660
18	Rajasthan	0	8331000	3182749	0
19	Sikkim	2829000	2564384	5454113	0
20	Tamil Nadu	3433898	3509519	1181790	2328165
21	Telangana	2372423	2375010	1976326	0
22	Tripura	107370	1715310	1582470	3338820
23	Uttarakhand	9024302	11866736	1766858	0
24	Uttar Pradesh	1683981	6904581	2218403	0
25	West Bengal	36057388	45252818	37791760	5563170
26	Delhi	0	1511290	0	0
	Grand Total	400000000	445000000	217537744	62953063

Details of Funds released under the Scheme of Vocational Training in Tribal Areas.					
(Amount in Rs)					
Sl.N.	Name of the State	2013-14	2014-15	2015-16	2016-17(as on 27.07.2016)
1	Assam	7416000	7232000	0	0
2	Karnataka	5388000	6360000	0	0
3	Meghalaya	4896000	3044800	0	0
4	Nagaland	0	10392000	0	0
5	Tamil Nadu	9375300	0	0	0
	Grand Total	27075300	27028800	0	0

Details of Funds released under the Scheme Development of Particularly Vulnerable Tribal Groups (PVTGs)					
					(Rs. in Lakh)
S.No.	Name of the State/UT	2013-14	2014-15	2015-16	2016-17(as on 27.07.2016)
1	Andhra Pradesh	3000.000	2000.000	3240.000	0.000
2	Andaman & Nicobar Islands	75.000	0.000	0.000	0.000
3	Chattisgarh	1422.900	2223.750	1809.630	0.000
4	Gujarat	1000.000	1091.000	898.100	0.000
5	Jharkhand	378.208	301.326	1627.379	0.000
6	Kerala	600.000	600.000	0.000	0.000
7	Karnataka	26.679	8.584	836.303	0.000
8	Madhya Pradesh	4500.000	4272.940	4491.920	0.000
9	Maharashtra	2610.000	1900.000	0.000	0.000
10	Manipur	100.000	47.500	100.000	0.000
11	Orissa	2000.000	2500.000	3373.920	0.000
12	Rajasthan	700.000	1500.000	1076.090	0.000
13	Tamil Nadu	2026.757	128.349	1118.893	0.000
14	Tripura	950.000	826.540	895.560	0.000
15	Telangana	0.00	600.000	1439.035	0.000
16	Uttarakhand	0.000	0.000	0.000	0.000
17	West Bengal	1300.000	0.000	447.600	0.000
	TOTAL	20689.544	17999.989	21354.430	0.000

Details of Funds released under the Scheme of Strengthening Education among ST Girls in Low Literacy Districts					
		(Amount in Rs)			
S.No.	State	2013-14	2014-15	2015-16	2016-17(as on 27.07.2016)
1	Andhra Pradesh	0	5207920	193107731	0
2	Arunachal Pradesh	1295053	4271709	0	0
3	Chhattisgarh	4407038	3925448	0	0
4	Gujarat	145999463	194219225	171232411	0
5	Jharkhand	0	4442520	2107200	0
6	Madhya Pradesh	68593579	57103228	14357845	0
7	Maharashtra	9473800	3600400	0	0
8	Odisha	162255734	26507661	104081259	8420338
9	Rajasthan	10976580	9665119	0	0
10	Telangana	0	41056770	48075810	0
	Total	403001247	350000000	532962256	8420338